

(b) the basic raw material used in these industries for the manufacture of cattle feed;

(c) whether our present requirements are met by the internal production; and

(d) whether regular and foolproof tests either physical or chemical or any other appropriate tests are conducted by Government to find out the nutritional content and other requisite standards ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) (a) to (d). A statement is laid on the Table of the House. [Placed in Library. See No. LT—2167/67].

महाराष्ट्र में उद्योगों की स्थापना

5429. श्री देवराव पाटिल : क्या औद्योगिक विकास तथा समवाय कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछली तीन पंचवर्षीय योजनाओं की अवधि में महाराष्ट्र में उद्योगों की स्थापना के लिये किन किन व्यक्तियों को लाइसेंस दिये गये हैं तथा सम्बन्धित उद्योगों का ब्यौरा क्या है और इस प्रयोजन के लिये कितनी धनराशि नियत की गई है और उसमें से कितनी राशि का उपयोग किया जा चुका है; और

(ख) 1966-67 में इन उद्योगों की स्थापना के लिये केन्द्रीय सरकार ने कितनी धनराशि का नियतन किया था तथा उस राज्य में कितने नये कारखाने स्थापित किये गये हैं ?

औद्योगिक विकास तथा समवाय कार्य मंत्री (श्री कल्याणदास अली अहमद) : (क) सभी लाइसेंसों का विस्तृत ब्यौरा पार्टियों के नामों एवं उद्योगों सहित समय समय पर नीचे लिखे प्रकाशनों में प्रकाशित किया जाता है :

- 31 दिसम्बर, 1957 की अवधि तक उद्योग (विकास तथा विनियमन) अधिनियम, 1951 के अधीन केन्द्रीय सरकार द्वारा लाइसेंस दिये गये औद्योगिक उपक्रमों की सूची ।

2. वर्ष 1958 के दौरान उद्योग (विकास तथा विनियमन) अधिनियम, 1951 के अधीन केन्द्रीय सरकार द्वारा लाइसेंस दिये गये औद्योगिक उपक्रमों की सूची ।

3. वाणिज्यिक जानकारी एवं आंकड़ों के महानिदेशक, कलकत्ता द्वारा निकाला गया "इंडियन ट्रेड जरनल" नामक साप्ताहिक पत्र (1 जनवरी, 1958 से लेकर उसके बाद की अवधि के बारे में) ।

4. आयात एवं निर्यात मुख्य नियन्त्रक, नई दिल्ली द्वारा निकाला गया बुलेटिन आफ इंडस्ट्रियल लाइसेंसिंग, इंपोर्ट लाइसेंस और एक्सपोर्ट लाइसेंसिंग नामक साप्ताहिक पत्र (अक्टूबर 1961 से लेकर उसके बाद की अवधि के बारे में) ।

5. वाणिज्यिक प्रचार निदेशक, वाणिज्य मंत्रालय द्वारा निकाला गया "जनरल आफ इंडस्ट्री एंड ट्रेड" नामक मासिक पत्र (अक्टूबर, 1961 से लेकर उसके बाद की अवधि के बारे में) ।

उपर्युक्त सभी प्रकाशनों की प्रतियां संसद भवन के पुस्तकालय में उपलब्ध हैं ।

(ख) किसी भी राज्य में गैर-सरकारी क्षेत्र में औद्योगिक कारखानों की स्थापना के लिए केन्द्रीय सरकार द्वारा कोई व्यय नहीं किया जाता है। वर्ष 1966-67 में स्थापित नये कारखानों की संख्या के बारे में जानकारी इकट्ठी की जा रही है और सभा पटल पर रख दी जायेगी ।

RAILWAY LINES IN ASSAM

5430. SHRI RUPNATH BARAHMA : Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have any proposal for the extension of any existing Railway lines in Assam; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS
(SHRI C.M. POONACHA): (a) No.

(b) Does not arise.

INDUSTRIAL DEVELOPMENT IN ASSAM

5431. SHRI RUPNATH BRAHMA:
Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the projects taken up by Government till now for the industrial development in Assam; and

(b) whether any survey has been made regarding the availability of the raw materials for different industries in Assam ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) and (b). The information is being collected and will be laid on the Table of the House.

WORLD EXPORT OF CASHEW KERNELS

5432. SHRI P. C. ADICHAN: Will the Minister of COMMERCE be pleased to State:

(a) the total world export of Cashew Kernels at present;

(b) India's share in the total world export of Cashew Kernels; and

(c) how does this compare with the position in 1956?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) to (c). A Statement is laid on the Table of the House (*Palced in Library*). See No. LT—2168/67).

EXPORT OF CASHEW KERNELS

5433. SHRI P. C. ADICHAN : Will the Minister of COMMERCE be pleased to state :

(a) the steps taken by Government to meet the competition from other countries in India's export trade in Cashew Kernels;

(b) whether these steps have yielded any results;

(c) if so, the details thereof; and

(d) what further steps Government intend to take in this respect?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) The following steps have been taken by the Government to meet the competition from other producing countries:

(i) centrally sponsored schemes have been introduced for increasing the production of raw cashew nuts;

(ii) special attention is being paid to improve the methods of collection of raw nuts from the cashew growing areas. In this connection, a Committee was specially constituted which has studied the whole problem of collection of cashew nuts and the report is under finalisation;

(iii) the import of raw cashewnuts has been placed under open general licence in order to enable our cashew processing units to expand their capacity and increase their exports;

(iv) in order to provide suitable material for packing, imports of tinplates, box strappings, soldering material etc., are allowed to the extent of 5 per cent of the f.o.b. realisation of exports of cashew kernels.

(b) and (c). As a result of our efforts our exports have gone up from Rs. 15.65 crores in 1957-58 to the level of Rs. 44.76 crores in 1966-67.

(d) In addition to what has been mentioned under (a), the Government is also considering how the operational efficiency of cashew processing units in the country can be improved, thus reducing the cost of production and making our product more competitive in the international market. Effort is also being made to find new markets for this product and for this purpose market surveys commodity studies are being undertaken.

FOREIGN EXCHANGE EARNED THROUGH EXPORT OF CASHEW PRODUCTS

5434. SHRI P. C. ADICHAN: Will the Minister of COMMERCE be pleased to state:

(a) the amount of foreign exchange earned through the export of cashew products between 1956 and 1967; and